

the Scheme of Acquisition of Land for Planned Development of Delhi except with the previous permission in writing of the Competent Authority.

The district Magistrate Delhi has reported that sale deeds in respect of plots/properties are registered after the concerned parties have furnished permission from the Competent Authority under the Urban Land (Ceiling and Regulation) Act, 1976 and clearance under the Delhi Land (Registration on Transfer) Act, 1972.

Quality of postal Stationery

1668. SHRI BHIKU RAM JAIN: Will the Minister of COMMUNICATION be pleased to state:

(a) whether it is a fact that inland letters, envelopes and other postal stationery are not good quality; and

(b) if so, how Government propose to tackle the problem?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) No, Sir.

(b) Does not arise. It may, however, be stated that efforts are made constantly to produce the best possible quality of postal stationery.

Coverage of Villages with Telecommunication system

1669. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of COMMUNICATION be pleased to state:

(a) the number of villages, State-wise, where telecommunication system has not yet reached;

(b) how Government propose to cover rural areas in the country by providing facilities of telecommunication system in all villages having a population of two thousand (2,000) or more; and

(c) the details of financial allotment and the projects to be undertaken in future in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) and (b). There are a total number of 5,75,993 inhabited villages in the country. Taking into consideration the material and financial resources in the country, it is not possible to cover all the villages by telecommunication facilities in the near future. The department has, therefore, evolved a policy and has, divided villages into station of various categories. A copy of the policy is placed at statement-I. The number of villages (state-wise) of high category stations yet to be covered by Telegraph and Telephone facilities are given at statement-II. All the high category stations are proposed to be covered by 1982-83.

(c) The provision for the period 1978-83 is Rs. 90 crores for opening of 15,000 public telephones/combined offices in rural areas. A revised plan for the period 1980-85 is under preparation.

Statement—I

POLICY FOR PROVISION OF PCOS AND COS ON LOSS CATEGORIES OF STATIONS

- (1) District Headquarters.
- (2) Sub Divisional Headquarters.
- (3) Tehsil Headquarters.
- (4) Sub Tehsil Headquarters
- (5) Block Headquarters.